



FORM 21 B

(See rule 11 (1) of the Conduct of Election Rules, 1961)

DECLARATION OF THE RESULT OF ELECTION UNDER SUB-SECTION (2) OF SECTION 53 OF THE REPRESENTATION OF THE PEOPLE ACT, 1951

Election to the Council of States by the elected Members of the Tamil Nadu Legislative Assembly, 2021

In pursuance of the provisions contained in sub-section (2) of section 53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules, 1961, I declare that--

Thiru. K.R.N. Rajeshkumar,
Door No.25A, K.R. Thottam,
Kattanachampatty Post,
Rasipuram Taluk,
Namakkal District - 637 408.

**Sponsored by Dravida
Munnetra Kazhagam**

has been duly elected to fill the vacancy caused in that House by the resignation of Thiru R. Vaithilingam.

Place: Chennai - 600 009.
Date : 27.09.2021

K. Srinivasan
27 9 2021
(K. SRINIVASAN)
Returning Officer & Secretary
Tamil Nadu Legislative Assembly